

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 131**

**Company Appeal No. 17/Chd/Hry/2023**

**IN THE MATTER OF:-**

Neha Singh

...Petitioner

Versus

Silver Streak Residency Pvt. Ltd.

...Respondent

**Under Section: 58(3), 59**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

Tanvi  
19.04.2024

Sd/-  
Court Officer